## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

Co. Appeal No. 34/59/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017

Name of the Company:

Niklesh Tirthdas Nihlani.

Shah Poddar Nihlani Organisers Pvt Ltd & ors.

Section of the Companies Act:

Section 59 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION

**SIGNATURE** 

1. JUGARKUMAR GANDHI

PCS

DHIREM R.OWE

Perhoner

## **ORDER**

Learned PCS Mr. Dhiren Dave present for Appellant. Learned PCS Mr. Jigarkumar Gandhi i/b Learned PCS Mr. Ashish Doshi present for Respondent no. 1. None present for other respondents.

Proof of service is filed.

Respondent no. 1 prayed for some time to file reply.

Respondent shall file its reply serving a copy in advance to Appellant.

The order dated 25.10.2017 be extended till further order.

List the matter on 16.01.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 5th day of December, 2017.